

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5003/2018

M/S INDIAN COFFEE WORKERS COOP. SOC. LTD.

Appellant(s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE

Respondent(s)

(Only Civil Appeal 11738 and 11739 of 2018 are to be listed.
IA No. 2/2014 - PERMISSION TO FILE ANNEXURES)

WITH

C.A. No. 11739/2018 (IV-C)

C.A. No. 11738/2018 (IV-C)

Date : 12-05-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
[IN CHAMBER]

For Appellant(s) Ms. Manjeet Kripal, Adv.
Mr. M. Y. Deshmukh, AOR

For Respondent(s) Mr. Durga Dutt, Adv.
Mr. M.K. Maroria, Adv.
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let one more opportunity be given to the petitioner.

The matter be listed in the week beginning on 22.08.2022.

(ARUSHI SUNEJA)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
COURT MASTER (NSH)